

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.2
C.A.(CAA)/27(AHM)2024

Proceedings under Section Sec 230 to 232

IN THE MATTER OF:

Jindal Dyeing and Printing Mills Private Limited
Nitasha Silk Mills Private Limited
Elegance Exim Private Limited
Aasiyana Agencies Pvt. Ltd
Cologne Impex Pvt. Ltd
Gulmohar Embroidries Pvt. Ltd

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kunal Dalal, PCS
For the Respondent :

ORDER

(Hybrid Mode)

Learned PCS for the applicant is directed to file a physical copy of the synopsis before the next date of hearing.

Re-list on 13.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)